NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 25.10.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

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C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA) No.09/BB/ 2017	-	For filing report of ROC & OL	230/ 232	e-Mudra Ltd.

SL. NAME (IN CAPITAL)

NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

REPRESENTATION TO WHOM

ORDER

Counsel for Petitioner is present. Smt. M.R Sinchana, Standing Counsel appearing for ROC & RD is present. She requested time till 26/10/2017. List it on 26/10/2017.

Member (T)

Member (J)